

Declaration of Assets and Liabilities

Year 2020-21

I, Roushan Kumar, son/daughter/wife of Sri Suresh Singh
 aged 41 years, belonging to Bihar Legislative Assembly
 service and presently working as Driver

give her/hit below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Pinkini Rishavkr Rishika

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	3000/-	2000/-	1000/-	1000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12000/-	12000/-	-	-	
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Pol.No-826554329 69919/- yly				
		Pol.No-57241491 4089/- yly				
(v)	Motor Vehicles (details of make, etc.)	S.I.C 989/- yly				
		2wheeler-2				
(vi)	Jewellery (give details of weight and value)	Gold-10gms	Gold-200gms			
			Silver-220gms			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

Roushan Kumar

श.र. (ख)

3
10/2/2021

श्री. रशीक
10.2.2021

1713
10/02/21

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Parental 2 Acres			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Roushan Kumar

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and Helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	BXHPK3470M	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

GPF/EPF/PFRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
 B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Roushan Kumar

Name of Employee: Roushan Kumar

Designation: Driver

Department: Bihar Legislative Assembly sectt

Place: Patna

Date: 08-02-2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Roushan Kumar